

BENCH-I

115
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.144/2015

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st January 2018, 10.30 A.M

Name of the Company		Sarfraz Alam -Versus-Pan Pacific Courier Pvt.Ltd. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AVIRUP CHATTERJEE

Petitioner

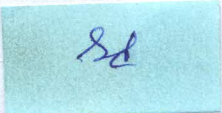
Shalby
1/1/18

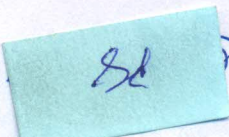
ORDER

Ld. Counsel for the petitioner is present and written submissions has been filed.

No one is present from the respondents' side.

List it on 30/01/2018 for arguments.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)